

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal Nos. 2913-2915/2018

PRASANTA KUMAR SAHOO &amp; ORS.

Appellant(s)

VERSUS

CHARULATA SAHU &amp; ORS.

Respondent(s)

(IA No. 18236/2018 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 190628/2022 - CLARIFICATION/DIRECTION, IA No. 127171/2019 - CLARIFICATION/DIRECTION, IA No. 190641/2022 - EXEMPTION FROM FILING O.T., IA No. 72912/2022 - EXEMPTION FROM FILING O.T.AND IA No. 190823/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 15-02-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s) Mr. R. Basant, Sr. Adv.  
Mr. Ashok Panigrahi, AOR  
Mr. R. Chandrachud, Adv.  
Ms. Geetanjali Das Krishnan, Adv.  
Ms. Nikita Jaydevan, Adv.  
Mr. Nabab Singh, Adv.

For Respondent(s) Mr. V. Chitambaresh, Sr. Adv.  
Mr. Anurag, AOR  
Mr. C. Govind Venugopal, Adv.  
Ms. Sonal Gupta, Adv.

Mrs. B. Sunita Rao, AOR  
Mr. Gunmaya Mann, Adv.

Mr. Shibashish Misra, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List tomorrow i.e.on 16.02.2023.

(RAJNI MUKHI)  
COURT MASTER (SH)(DIPTI KHURANA)  
ASSISTANT REGISTRAR